

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2012**

**Dated : 20<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Saheli Exports Pvt. Ltd. ....Appellant(s)  
Versus**

**Joint Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Adv.  
Mr. Ravi S.S. Chauhan  
Mr. Prateek Dhaiya  
Ms. Pallak Singh  
Mr. Y.P. Chawla (Rep.) for R.1**

**ORDER**

Written Submissions have been filed by both the parties.

Post the matter for further hearing on **05.07.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/sm